## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No.1693/(MAH)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.02.2018

NAME OF THE PARTIES: Heritage Marble Pvt Ltd

Vs

G Staad Hotels Pvt Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016

## **ORDER**

## CP No.1693/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 19.2.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)